

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 242 OF 2017**

**Dated : 31<sup>st</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Indian Wind Power Association (IWPA) .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on  
**24.10.2019.**

**(S.D. Dubey)  
Technical Member**  
*ts/mkj*

**(Justice Manjula Chellur)  
Chairperson**